

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 297 OF 2019 & IA No. 1276 OF 2019 & IA No. 1275 OF 2019**

**Dated: 1st October, 2019**

**Present:**  
**Hon'ble Mrs. Justice Manjula Chellur,Chairperson**  
  
**Hon'ble Mr. Ravindra Kumar Verma,Technical  
Member(electricity)**

**In the matter of:**

**Jindal India Thermal Power Limited** .... **Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Matrugupta Mishra  
Samyak Mishra  
Shikha Ohri

Counsel for the Respondent(s) : Rutwik Panda  
Anshu Malik for R1  
Arijit Maitra for R2

**ORDER**

Objections/reply of State Commission, if any, and rejoinder of the Appellant to the reply of GRIDCO shall be filed by next date of hearing .

List the matter on **26.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK